

F.No. 01(03)/Roster/CESTAT/2022
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 02.03.2022

ORDER NO. 42 of 2022

Hon'ble President is pleased to partially modify the roster order no. 172 of 2021 for **CESTAT, Kolkata** from **28.03.2022** to **01.04.2022** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 28.03.2022 to 01.04.2022	Mr. P. K. Choudhary, Hon'ble Member (Judicial) and Mr. Raju, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order



(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, Kolkata, Ahmedabad/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Kolkata/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.



Deputy Registrar

F.No. 01(03)/Roster/CESTAT/2021
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 02.03.2022

ORDER NO. 43 of 2022

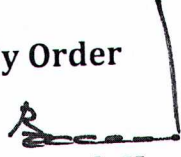
Hon'ble President is pleased to partially modify the roster order no. 176 of 2021 for **CESTAT, Ahmedabad** from **21.03.2022** to **25.03.2022** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 21.03.2022 to 25.03.2022	Mr. Ashok Jindal, Hon'ble Member (Judicial) and Mr. Raju, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

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Deputy Registrar